

the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1536/78.]

NOTIFICATIONS UNDER BORDER SECURITY FORCE ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968:—

(i) The Border Security Force, Chief Law Officer and Law Officers Recruitment and Conditions of Service Rules, 1977, published in Notification No. G.S.R. 773(E) in Gazette of India dated the 26th December, 1977.

(ii) The Border Security Force (Deductions from Pay and Allowances) Rules, 1978 published in Notification No. S.O. 76(E) in Gazette of India dated the 7th February, 1978.

(iii) The Border Security Force Veterinary Officers Recruitment Rules, 1978 published in Notification No. G.S.R. 146 in Gazette of India dated the 28th January, 1978.

[Placed in Library. See No. LT-1537/78.]

JUTE (LICENSING AND CONTROL) AMENDMENT ORDER, REVIEW ON AND ANNUAL REPORT OF RICHARDSON AND CRUDDAS (1972) LTD. AND OF HINDUSTAN CABLES, LTD. AND A STATEMENT

KUMARI ABHA MAITI: I beg to lay on the Table:—

(1) A copy of the Jute (Licensing and Control) Amendment Order, 1977 (Hindi and English versions) published in Notification No. S.O. 794(E) in Gazette of India dated the 30th November, 1977 under

sub-section (6) of section 3 of the Essential Commodities Act, 1935.

[Placed in Library. See No. LT-1538/78.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Richardson and Cruddas (1972) Limited Bombay, for the year 1976-77.

(ii) Annual Report of the Richardson and Cruddas (1972) Limited, Bombay, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1539/78.]

(b) (i) Review by the Government on the working of the Hindustan Cables, Limited, for the year 1976-77.

(ii) Annual Report of the Hindustan Cables, Limited, for the year 1976-77, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (2) (b) above.

[Placed in Library. See No. LT-1540/78.]

ANNUAL REPORTS AND AUDITED ACCOUNTS OF BHARAT ELECTRONICS LTD., BANGALORE, FOR 1976-77, BHARAT EARTH MOVERS LTD. AND OF GARDEN REACH SHIPBUILDERS AND ENGINEERS LTD., AND STATEMENTS

PROF. SHER SINGH: I beg to lay on the Table a copy each of the following papers (Hindi and English

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the Above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1541/78.]

(b) (i) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1975-76, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1542/78]

(c) (i) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta for the year 1976-77, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1543/78.]

ANNUAL REPORT ON THE WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF THE CENTRAL GOVERNMENT FOR 1976-77 (VOLS. I TO III).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay

on the Table a copy of the Annual Report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government for the year 1976-77 (Volumes I to III). [Placed in Library. See No. LT-1544/78.]

12.10 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

ELEVENTH REPORT

SHRI VINODBHAI B. SHETH (Jamnagar): Sir, I beg to present the Eleventh Report of the Committee on Private Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE

ELEVENTH REPORT

DR. MURLI MANOHAR JOSHI (Almora): Sir, I beg to move:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st February, 1978."

MR. SPEAKER: The question is:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st February, 1978."

The motion was adopted.

12.12 hrs.

MATTERS UNDER RULE 377

(i) REPORTED ISSUANCE OF NOTICES BY SHAH COMMISSION TO CERTAIN ADVOCATES TO APPEAR BEFORE IT.

SHRI C. M. STEPHEN (Iduki): Sir, I rise to draw the attention of the